

Date  
23.9.92

Hon'ble Mr. S.H. Basco, J.M.

Case called out. Applicant & Present  
in person. None responds on behalf  
of the respondents. No counter  
has been filed despite issue of  
notice dated 30.5.92. Let C.A. be  
filed within 4 weeks and R.A.  
if any, may be filed within  
two weeks thereafter. List this  
case for admission/hearing on  
25.11.92.

CR  
No on  
b  
25/11

R

25.11.92

Hon'ble Mr. S.H. Basco, J.M.

J.M.

Shri S. Ramas, learned counsel  
for applicant files <sup>on behalf of respondents</sup> counter and  
submits time and motion of  
2 weeks' time to file C.A.  
R.A. be filed within 2 weeks  
thereafter. List this case  
for hearing on admission/fixing  
hearing on 13.12.92.

O.P.  
No C.A. &  
R.A. filed,  
submitted  
for admission.  
b  
12/11/93

J.M.